

(b) if so, what are the additional facilities proposed to be given in addition to the existing ones?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). No, but on the advice of the Council certain schemes for providing facilities for the handicapped are being considered for inclusion in the Third Plan.

Facilities for Backward Classes Students in Delhi University

*115. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Minister of Education be pleased to state:

(a) whether Delhi University has finalised a scheme for giving better educational facilities to the students of Backward Classes; and

(b) if so, what is its nature?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir

(b) Does not arise

Kerala Jenmikaram Payment (Abolition) Bill, 1957

*116. { Shri Ram Krishan Gupta:
Shri A. K. Gopalan:
Shri V. P. Nayar:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 1601 on the 27th August, 1959 and state

(a) whether the Kerala Jenmikaram Payment (Abolition) Bill, 1957 has since been considered, and

(b) if so, the nature of the decision taken?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b) The matter is still under consideration

Theatres

*117. { Shri Panigrahi:
Shri Ram Krishan Gupta:
Shri L. Achaw Singh:
Shri D. C. Sharma:
Shri Surendranath Dwivedy:
Shri Muhammed Elias:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No 848 on the 27th August, 1959 and state:

(a) whether Government have received plans for theatres from the State Governments;

(b) if so, the details thereof;

(c) whether they have examined them,

(d) if so, the result thereof; and

(e) the progress made in the execution of the Scheme

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b) Yes, Sir. Plans have been received from the State Governments of Andhra Pradesh, Bombay, Jammu and Kashmir, Madhya Pradesh, Orissa and Punjab

(c) and (d) Yes, Sir and the comments of the Government of India have been communicated to the States concerned

(e) The States have been asked to start the work and to intimate to the Government of India the anticipated expenditure during the current financial year

दिल्ली में बिजली का समझान

*११८. { श्री भक्त हसन :
श्री मन्मथ प्रसाकर :
श्री पद्म देव :
श्री ही० चं० शर्मा :

क्या गृह-कार्य मंत्री २७ अगस्त, १९५९ के तारांकित प्रश्न संख्या ८६१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में बिजली का समझान बनाने के सम्बन्ध में क्या प्रगति हुई है ?

गृह-कार्य मंत्रालय ने राज्य बंधी (श्री दत्तार) : टाउन प्लानिंग प्रॉजेक्ट-निर्माण ने बिजली के वमशान का प्रारम्भिक स्काफ बना लिया था । अब दिल्ली नगर निगम विस्तृत मकसो तैयार कर रहा है ।

Delhi State Central Co-operative Stores

*119. { Shri S. M. Banerjee:
Shri Bhakti Darshan:
shri Naval Prabhakar:

Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 1372 on the 11th September, 1959 and state:

(a) whether investigation in regard to complaints of some irregularities in the accounts of Delhi State Central Co-operative Stores has since been completed; and

(b) if so, the results thereof

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The investigation is in progress

(b) Does not arise

Indian Oil Company Limited

*120. { Shri Ajit Singh Sarhadi:
Shrimati Parvathi
Krishnan:
Shri Warior:
Shri Nagi Reddy:
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Indian Oil Company Ltd. has prepared any detailed proposals for the distribution of petroleum products;

(b) if so, the nature of the proposals; and

(c) whether any co-operation and co-ordination is envisaged between Indian Oil Company Ltd and the existing oil companies in the distribution of petroleum products?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). It will take some time for the Indian Oil Company Limited to formulate their detailed proposals for the distribution of petroleum products. Their programme is, however, expected to include, inter alia—

(i) distribution of the products of the two Government refineries, being constructed at Gauhati and at Barauni;

(ii) imports of deficit products; and

(iii) supply of requirements of Government Departments and Undertakings.

(c) The existing Oil Companies already have product exchange and such mutually advantageous arrangements; the Indian Oil Company also hopes to have such co-operation and co-ordination with them

Capital Punishment

*121. Shri Rameshwar Tantia: Will the Minister of Home Affairs be pleased to state:

(a) the number of death sentences awarded in different States in 1957, 1958 and 1959 (upto September), and

(b) the number of persons actually executed during the same period?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). Information is being collected from the State Governments, who are primarily concerned with the subject-matter, and it will be laid on the table of the House

आयात लाइसेंसों की प्रवधि का समाप्त होना

१३०. श्री प्रकाश बीर शास्त्री : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि

(क) कितने व्यापारियों के इस्पात के आयात-निर्यात के लाइसेंसों की प्रवधि ३१-१-५८ को अर्थात् उस तारीख को